

IN THE HIGH COURT OF ORISSA AT CUTTACK

W.P.(C) No. 18607 of 2021

Sanjiv Joshi

....

Petitioner

Mr. Surya Kanta Parhi, Advocate

-versus-

State of Odisha and others

....

Opposite Parties

Mr. B.P. Tripathy

Additional Government Advocate

**CORAM:
THE CHIEF JUSTICE
JUSTICE R. K. PATTANAİK**

Order No.

**ORDER
28.07.2022**

18. 1. The Petitioner's comprehensive notes of submission be made available to Mr. B.P. Tripathy, learned counsel for the State.
2. List on 24th September, 2022.
3. The name of Mr. Surya Kanta Parhi, Advocate for the Petitioner be reflected in the cause list.

(Dr. S. Muralidhar)
Chief Justice

(R. K. Pattanaik)
Judge